

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 17.06.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	CALL ON
1) O.S. 70/2012	16) O.S. 711/2010
2) O.S. 839/2012	17) O.S. 463/2011
3) O.S. 1309/2013	18) O.S. 1417/2013
4) O.S. 31/2014	19) O.S. 31/2012
5) O.S. 33/2014	20) O.S. 1031/2012
6) O.S. 1393/2014	21) O.S. 1515/2012
7) O.S. 1413/2015	22) O.S. 1517/2012
8) O.S. 1085/2016	23) O.S. 1519/2012
9) O.S. 341/2017	24) O.S. 1597/2012
10) O.S. 907/2017	25) O.S. 1599/2012
CALL ON	26) O.S. 1735/2012
11) FDP. 4/2008	27) O.S. 847/2014
12) O.S. 255/2010	28) O.S. 1379/2014
13) O.S. 559/2010	29) O.S. 931/2013
14) O.S. 1323/2011	30) O.S. 651/2018
15) O.S. 1125/2012	

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 17.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
STEPS	HEARING
1. O.S. 36/2010	16. O.S. 460/2019
2. EX. 4/2010	17. O.S. 1462/2019
3. O.S. 2/2018	CALL ON
4. EX. 8/2018	18. O.S. 1536/2008
5. MISC. 2/2019	19. O.S. 476/2011
6. O.S. 496/2020	20. O.S. 128/2013
SUMMONS	21. O.S. 50/2014
7. O.S. 1074/2011	22 O.S. 236/2014
8. O.S. 1140/2018	23. O.S. 246/2014
9. O.S. 1514/2019	24 O.S. 338/2014
10. O.S. 1674/2019	25. O.S. 384/2014
11. O.S. 1156/2020	26. O.S. 494/2014
NOTICE	27. O.S. 876/2004
12. EX. 9/2016	28. O.S. 1136/2004
13. EX. 10/2019	AWAIT SUIT SUMMONS
14. O.S. 276/2020	29. O.S. 594/2013
HEARING	CALL ON
15. O.S. 1086/2018	30. O.S. 262/2014

Date: 16.06.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 17.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
SUMMONS	STEPS
1. O.S. 1144/2017	16. O.S. 1242/2016
AWAIT SUMMON/NOTICE	17. EX 27/2019
2.O.S. 1398/2015	AWAIT SUMMON/NOTICE
NOTICE	18. O.S. 166/2020
3. O.S. 2312/2007	19. O.S. 368/2021
4. O.S. 1618/2013	20. O.S. 416/2021
HEARING	APPEARANCE OF PARTY
5. O.S. 566/2013	21. O.S. 514/2020
6. O.S. 1312/2014	ORDERS
AMENDMENT	22. O.S. 874/2009
7. O.S. 1244/2015	23. O.S. 1026/2014
EVIDENCE	24. EX 3/2015
8. O.S. 1134/2013	25. O.S. 908/2020
9. O.S. 1458/2015	26. O.S. 1018/2020
ARGUMENTS	27. O.S. 1126/2020
10. O.S. 1248/2007	JUDGEMENT
11. O.S. 224/2015	28. O.S. 1528/2015
12. O.S. 218/2018	39. O.S. 150/2016
OBJECTION	30. O.S. 186/2018
13. O.S. 1016/2011	
14. O.S. 1006/2018	
15. O.S. 1552/2019	

Date: 16.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,

Bengaluru Rural District,
Bengaluru.

17.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 17-06-2021**

Morning - Sessions

HEARING

1	O.S. 143/2013
2	O.S. 103/2014
3	O.S. 467/2014
4	O.S. 1057/2015
5	O.S. 297/2016
6	O.S. 423/2017
7	O.S. 601/2018
8	O.S. 1095/2018
9	O.S. 1327/2018
10	O.S. 1037/2018 (Iss.)

AMENDMENT

11	O.S. 973/2014
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ARGUMENTS

12	O.S. 47/2004
13	O.S. 518/2004
14	O.S. 1419/2016

ADR

15	O.S. 399/2019
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Afternoon - Sessions

ADR

1	O.S. 849/2019
<u>CALL ON</u>	
2	O.S. 467/2007
3	O.S. 763/2012
4	O.S. 515/2014

OBJECTIONS

8	O.S. 1511/2012
9	O.S. 1801/2013
10	O.S. 127/2018
8	O.S. 1349/2018
9	O.S. 333/2019
10	O.S. 953/2019

ORDERS

11	O.S. 1611/2014
12	Misc. 11/2019

SUMMONS

13	O.S. 1107/2015
14	O.S. 355/2016
15	O.S. 1201/2016

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru